

Annexure - B

Name of the corporate debtor: MAINFLORE ENERGY SOLUTION PRIVATE LIMITED; Date of commencement of CIRP: 08.03.2021

List of operational creditors (Work items)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of work item	Details of claims received		Details of claims admitted				Amount of unpaid claims	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claims not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claims admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
Not Applicable													